

RAJYA SABHA

Wednesday, the 4th September, 2013/13th Bhadra, 1935 (Saka)

The House met at eleven of the clock,

MR. CHAIRMAN in the Chair.

PAPERS LAID ON THE TABLE

MR. CHAIRMAN: Papers to be laid on the Table.(Interruptions)... Please, please.(Interruptions)... Please sit down.(Interruptions)... Please sit down. ... (Interruptions)...

श्री नरेश अग्रवाल (उत्तर प्रदेश) : माननीय सभापति जी...(व्यवधान)...

MR. CHAIRMAN: Please, बैठ जाइए।...(व्यवधान)....नहीं-नहीं।...(व्यवधान)....नरेश जी, बैठ जाइए।...(व्यवधान)....No banners please. Don't show any banners.(Interruptions)...

श्री रवि शंकर प्रसाद (बिहार) : सर, कोल की मिसिंग फाइलों पर...(व्यवधान)...

MR. CHAIRMAN: No, no, please don't show any banners.(Interruptions)... No banners, please. It is a violation of rules. आप लोग यह क्या कर रहे हैं?...(व्यवधान)....नहीं, नहीं।...(व्यवधान)....ये क्या कर रहे हैं आप लोग?...(व्यवधान)....What are you doing? No banners, please. ... (Interruptions)... No, I am sorry. भाई, ये क्या कर रहे हैं आप लोग?...(व्यवधान)....No banners, please. No, please. Mr. Ramesh, please don't show any banners. Please don't show any banners. ... (Interruptions)... आप लोग बैठ जाइए।...(व्यवधान)....सब अपनी जगह पर चलिए।...(व्यवधान).... Please, please.. (Interruptions)... Papers to be laid on the Table.

Report and Accounts (2011-12) of the Asiatic Society, Kolkata and related papers

THE MINISTER OF CULTURE (SHRIMATI CHANDRESH KUMARI KATOCH): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (a) Annual Report and Accounts of the Asiatic Society, Kolkata, for the year 2011-12, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Society.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.(Interruptions)... [Placed in Library. See No. L.T. 9651/15/13]

Report and Accounts (2011-12) of CMPFO, Dhanbad and related papers

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (a) Annual Report and Accounts of the Coal Mines Provident Fund Organisation (CMPFO), Dhanbad, for the year 2011-12, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Organisation.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. *See* No. L.T.9704/15/13]

.....(*Interruptions*)...

I Notifications of the Ministry of Human Resource Development

II Report and Accounts (2011-12) of the EdCIL (India) Limited and related papers

III Report and Accounts (2011-12) of IIM, Udaipur and related papers

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI RAJEEV SHUKLA): Sir, on behalf of Dr. Shashi Tharoor, I lay on the Table

- I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Human Resource Development (Department of School Education and Literacy), under sub-section (2) of Section 33 of the National Council for Teacher Education Act, 1993:—
 - (1) G.S.R. 159, dated the 24th June- 30th June, 2012, weekly Gazette of India, publishing the National Council for Teacher Education (Manner of Appointment and Qualifications of Chairperson) Rules, 2012.
 - (2) G.S.R. 351 (E), dated the 3rd June, 2013, publishing the National Council for Teacher Education (Manner of Appointment and Qualifications of Chairperson) Amendment Rules, 2013, along with delay statement.
 - (3) G.S.R. 779 (E), dated the 22nd October, 2012, publishing the National Council for Teacher Education (Manner of Appointment and Qualifications of Vice-Chairperson) Rules, 2012. [Placed in Library. *See* No. L.T. 9705/15/13]
- II. (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of Section 619A of the Companies Act, 1956: —